

different States. Delhi follows the Punjab Jail Manual, Para 969 of the aforesaid manual prescribed the following space per prisoner :

- (i) Ward/Workshop 45 sq. ft.
- (ii) Cells 96 sq. ft.
- (iii) Hospital 54 sq. ft.

Resides as per para 583, every latrine should contain accommodation in the proportion of one seat to every six prisoners and washing place continuous to each latrine should have one compartment to every four latrine seats. There are 512 latrines and 500 washing places, including 374 latrines and an equal number of washing places in the Cells, in the Central Jail, Tihar.

Import of Cement and Timber

10984. SHRI JANARDHANA POJARY : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to import cement and timber during 1979 ; and

(b) if so, the quantity of each item to be imported, countries from where to be imported and value ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) and (b). During 1978-79 a quantity of 1.54 million tonnes of Cement was imported from Japan, North Korea, Poland, Rumania and South Korea on rates varying from U.S. \$ 54.71 to 67.50 per tonne (C&F). Government have decided to import about 2 million tonnes of Cement during 1979-80. Timber is allowed for import under Item 21 of Annexure I to Appendix-19 of the Import Policy 1979-80. Therefore, it could be imported for the purpose of manufacture of goods of replenishment of the material used in the manufacture of goods or both for execution of export orders, with customs duty exemption. The quantity and value of import during 1979, could only be indicated after end of the year when the actual import has taken place.

11.30 hrs.

श्री सुरेश बिस्मिल (साहजहापुर) : अध्यक्ष, जी, रेल विभाग में बड़ी लोड कोश शुरू हो गई है। कल गाजियाबाद के फल दिल्ली-बरेली 376

डाउन पैसंजर ट्रेन की जबरदस्ती पटरी उखाड़ कर डिरेलमेंट करा बिना क्या।

(Interruptions)**

MR. SPEAKER : Why should we adopt a procedure for raising something without giving notice ? I don't know this.

(Interruptions)**

MR. SPEAKER : Don't record.

(Interruptions)**

MR. SPEAKER : Papers to be laid. Shri George Fernandes.

11.32 hrs.

PAPERS LAID ON THE TABLE

IMPORTED CEMENT CONTROL (AMENDMENT) ORDER, 1979, AND REVIEW AND ANNUAL REPORT OF HEAVY ENGINEERING CORPORATION LTD., RANCHI. FOR 1977-78

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) : I beg to lay on the Table :—

(1) A copy of the Imported Cement Control (Amendment) Order, 1979, (Hindi and English Versions) published in Notification No. S.O. 198 (2) in Gazette of India dated the 9th April, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, See No. LT-4135/79.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1977-78

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-4496/79.]